

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-17/2015/11768/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the 3rd December, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJHj/21/2938 dtd 30.11.2022.
Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 03.12.2022 till the morning of 05.12.2022**, as prayed for. The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-17/2015/11769/A, dated , 03-12-2022

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

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